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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 2772/2002

This the 5th day of April, 2006

HON'BLE SH. SHANKER RAJU, MEMBER (J)
HON'BLE SMT. CHITRA CHOPRA, MEMBER (A)

1. Shri R.Rajesh Kumar, aged about 35 years,
Son of Late Shri R.James,
Resident of C-33, Mirdard Lane,
Type-III, L.N.H.Campus,
New Delhi-110002.
2. Shri Ajay Kumar Wadhwa,
aged about 34 years,
son of Late Shri Ram Tikaya,
Resident of K-85, New Mahavir Nagar,
New Delhi-110018.
3. Shri Pawan Kumar, aged about 35 years,
S/o Shri Govind Ram,
R/o 3475, Raja Park,
Shakur Basti,
Delhi-110034.
4. Shri Anil Kumar Gupta, aged about 33 years,
Son of Shri J.P.Gupta,
Resident of 4118, Gali Mandir Wali,
Pahari Dhiraj, Delhi-110006.
5. Shri Pawan Kumar Sangwan, aged about 33 years,
S/o Shri Raj Singh,
Resident of A-1/45, Sultan Puri,
New Delhi-110049.
6. Shri Rati Ram Meena, aged about 39 years,
Son of Shri M.C.Meena,
Resident of 340, Devali Village,
New Delhi-110062.

(None).

Versus

1. Government of India
through
The Secretary, Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
2. The Principal & Medical Superintendent,
Vardhman Mahavir Medical College, and
Safdarjung Hospital, New Delhi.

3. Deputy Director (Admin.)
C/o The Medical Superintendent,
Safdarjung Hospital,
New Delhi.

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4. Shri M.R.Sharma
S/o Late Shri Bharat singh,
Resident of E-3, Type-III
Safdarjung Hospital Staff Quarters,
Kidwai Nagar, New Delhi-110023.

(By Advocate: Sh. S.M.Arif for respondents No.1 to 3
Sh. Harvir Singh for respondent No. 4)

ORDER (ORAL)

By Hon'ble Sh. Shanker Raju, Member (J)

None appeared for the applicants. It transpires that none appeared for the applicants on the last date of hearing also. It appears that applicants have lost interest in the proceeding. Accordingly OA is dismissed in default and for non-prosecution.

Chitra Chopra
(CHITRA CHOPRA)

Member (A)

S. Raju
(SHANKER RAJU)
Member (J)

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